

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 378 OF 2017**

**Dated: 09<sup>th</sup> May, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**SKS Ispat and Power Ltd.**

**...Appellant(s)**

**Vs.**

**Chhattisgarh State Electricity Regulatory  
Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Paramhans  
Mr. Ashish Anand Barnard

Counsel for the Respondent(s) : Mr. Ritesh Khare  
Mr. Akhilesh for R-1  
  
Mr. Apoorv Kurup  
Ms. Nidhi Mittal for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter on  
**22.08.2019.**

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*Pr/pk*